

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 38/397-398/CLB/MB/2015

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016**

Name of the Company: Sandeep M Mehta & Ors.

V/s.

Jinal Properties Pvt. Ltd. & Ors

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
|--------------|-------------------------------|--------------------|-----------------------|------------------|

1.

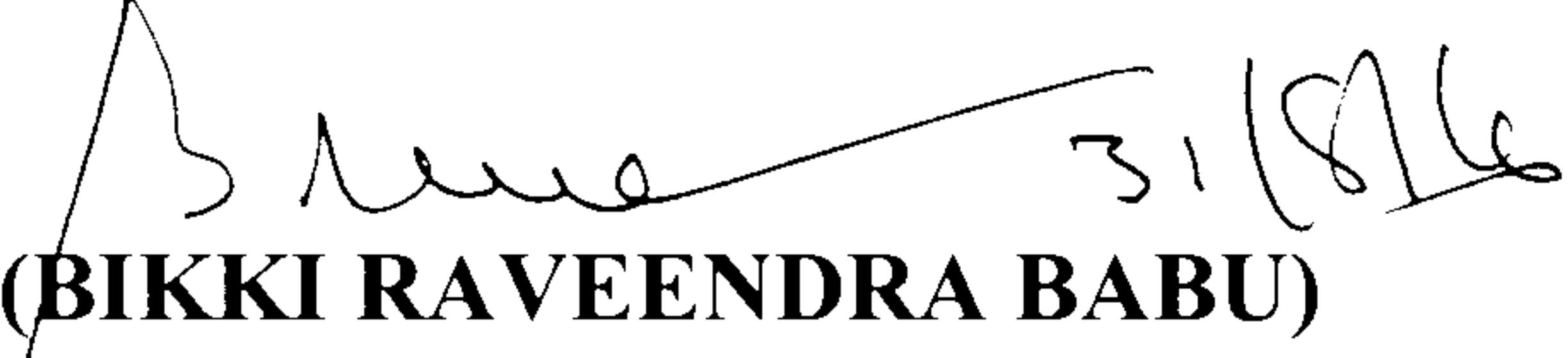
2.

ORDER

ORDER

None present for both parties. Petitioner shall take notice to respondent's.
Respondents shall file their reply within four weeks.

List the matter on 25.11.2016


**(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL**

Dated this 31st day of August, 2016